

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 6  
CP(IB) 469 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Creative Engineers & Services Pvt Ltd  
V/s  
B & C Energy Infra Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**


For the Operational Creditor : Mr. Pratik Thakkar  
For the Corporate Debtor :

**ORDER**

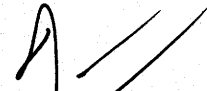
Pleadings are complete. But no one appeared for the Corporate Debtor.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)